

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

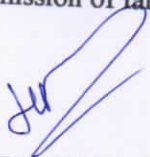
FOR THE ATTENTION OF THE STAKEHOLDERS OF YANTRA DIGITAL SERVICES PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	YANTRA DIGITAL SERVICES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	16/03/2016
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, MUMBAI,
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900MH2016PTC274472
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	9D, FLOOR-GRD, PLOT-149/151, KARSANDAS BUILDING, RAJA RAM MOHAN ROY MARG, BANGARWADI PRARTHANA SAMAJ, GIRGAON, MUMBAI- 400004
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	30/09/2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. HARESH BABULAL SHAH 1 st FLOOR, MATRUCHAYA BUILDING, PLOT NO. 27, MITRAMANDAL COLONY, PARVATI, PUNE-411009 haresh.mergersindia@gmail.com 020- 24420209 IBBI/IPA-001/IP-P00378/2017-18/10635
8.	LAST DATE FOR SUBMISSION OF CLAIMS	30/10/2020

Notice is hereby given that the **Yantra Digital Services Private Limited** has commenced voluntary liquidation on 30th September 2020.

The stakeholders of **Yantra Digital Services Private Limited** are hereby called upon to submit a proof of their claims, on or before 30th October 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronics means only. All other stakeholders may submit the Proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.



Mr. Haresh Babulal Shah
Liquidator
IBBI/IPA-001/IP-P00378/2017-18/10635

Date: 01.10.2020
Place: Pune